

not easy, since the implications and ramifications of each alternative have to be examined in depth.

**Negotiations with some countries for purchase of fishing trawler**

**6809. SARDAR SWARAN SINGH SOKHI:** Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have been at negotiating with some countries other than Poland for purchase of fishing trawler; and

(b) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes, Sir.

(b) The negotiations are in progress.

**Dilshad Garden Extension I Colony near Delhi-U.P. Border**

**6810. KUMARI KAMLA KUMARI:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Dilshad Garden Extension I Colony near Delhi-U.P. Border was approved by the erstwhile Shahdra Municipality many years ago and many houses have already been built and people are already living there;

(b) if so, the reasons for not allowing the building activity in the said colony now, when all the necessary facilities have been provided by the colonisers in the said colony;

(c) whether not allowing building activity in the said colony for over

a decade now would lead to unauthorised constructions in the said colony; and

(d) steps taken by Government to allow building activity in the said colony?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) Yes, Sir.

(b) to (d). The question of payment of compensation for certain area of land under acquisition for plan requirements has been referred to a Sub-Committee of the Delhi Development Authority. Release of building activity will be considered after the Sub-Committee submits its report.

**Bombay-Agra National Highway**

**6811. SHRI Z. M. KAHANDOLE:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the shortening and broadening of the Bombay-Agra National Highway has been started;

(b) the allotment and time limit for completing the work between Thana and Dhulia;

(c) whether the work is being carried out by the C.P.W.D. itself or has been entrusted to private contractors;

(d) if the private contractors are doing it, what is the amount of wages they pay to the labour; and

(e) whether Government have any machinery to check up whether these payments are regularly made to the labourers and without any kind of illegal deductions?